

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/26/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Chinnarappa Hima Reddy
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Ms. Sarvani Desiraju for the Creditor.
Ld. Proxy Counsel Mr. S. Rajagopalan for the Respondent.
Mr. Krishna Mohan Gollamudi, Resolution Professional.

It is stated by the Ld. counsel for the Creditor that counter is not filed. Objections to the RP report has been filed. Last opportunity is granted for filing of counter, otherwise opportunity to file counter shall be forfeited. **Matter is adjourned to 01.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)